



HIGH COURT OF GUJARAT
In Collaboration with
GUJARAT STATE JUDICIAL ACADEMY (GSJA)
is organizing
STUDY CIRCLE (SYMPOSIUM / WORKSHOP SERIES)
FOR ADVOCATES PRACTICING
IN
THE HIGH COURT OF GUJARAT



SERIES OF ACADEMIC MODULES – 2026

Eligibility: Advocates practicing before the High Court of Gujarat having practice upto 10 years	Seats: 50 Participants per Module (First-Come-First-Served Basis)
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Registration:

Online Registration from the GSJA Website : <https://gsja.nic.in/gsjanew/index.php>

Registration Fee: ₹100/- Per Programme

Venue:

Lecture Hall, Gujarat State Judicial Academy
High Court of Gujarat Campus, Ahmedabad

Resource Persons:

Senior Advocates and Subject Experts

MODULE – I (Workshop)	Expanding Contours of ‘Maintainability’ in Writ Jurisdiction under Article 226 (Resource persons : Senior Advocates Mr. Mihir Thakore & Mr. Saurabh Soparkar) Date: 12 th September, 2026 (Saturday) Registration : 24th August, 2026 to 30th August, 2026
MODULE – II (Workshop)	Basic principles of Administrative Law (Resource person : Senior Advocate Mr. Mihir Joshi) Second Appeals under Section 100 C.P.C. : The Doctrine of Substantial Question of Law (Resource person : Senior Advocate Mr. Mehul Shah) Date: 26 th September, 2026 (Saturday) Registration : 07th September, 2026 to 14th September, 2026
MODULE – III (Workshop)	Criminal Law Jurisdiction: Inherent Powers of High Courts under Section 482 Cr.P.C. / Section 528 BNSS – Scope, Limits and Judicial Discipline (Resource persons : Senior Advocates Mr. Nirupam Nanavati & Mr. Jal Unwalla) Date: 10 th October, 2026 (Saturday) Registration : 23rd September, 2026 to 30th September, 2026

Time : 03 Hours (9.30 A.M. to 12.30 P.M.)

**Organized Under the Guidance
of**

Hon'ble Mrs. Justice Sunita Agarwal

Chief Justice, High Court of Gujarat &
Patron-in-Chief, Gujarat State Judicial Academy

Hon'ble Mr. Justice Bhargav D. Karia

Judge, High Court of Gujarat & President, Gujarat State Judicial Academy

And The Hon'ble Members of the Board of Governors, GSJA

Hon'ble Ms. Justice Sangeeta K. Vishen

Hon'ble Mr. Justice Ilesh J. Vora

Hon'ble Mr. Justice Nikhil S. Kariel

Hon'ble Mr. Justice H. D. Suthar

NOTE : BATCHES FOR EACH MODULE WILL BE DECIDED UPON THE NUMBER OF PARTICIPANTS.
TEA/COFFEE WILL BE PROVIDED DURING THE TRAINING PROGRAMME AND CERTIFICATE WILL BE ISSUED TO
THOSE WHO HAVE ATTENDED THE WORKSHOP